

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)

District Courts Complex, Saket, New Delhi

Dated: 30.01.2015

ORDER No. 04 /2015

In partial modification of the earlier order 36/2014 dated 27.09.2014 bearing endorsement no. Judl.II/F.102/Saket/2014/8963-9014 dated 27.09.2014 of this office and In exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10 (3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of South District/Sessions Division of Delhi as mentioned against their respective names, with immediate effect:-

S.No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	Link Additional Sessions Judge
1	Sh. Vimal Kumar Yadav, ASJ-02 (South)	Safdarjang Enclave, Mehrauli, Neb Sarai, Fatehpur Beri, Metro Station Qutub Minar, Special Cell, Special Task force of Delhi Police, C.A.W. Cell (South District), E.O.W. Cell (South) and Crime Branch (South)	Sh. Gulshan Kumar, ASJ-01 (South)
2	Sh. Manoj Kumar-I, ASJ-04 (South)	Ambedkar Nagar, Sangam Vihar, Hauz Khas, Malviya Nagar and Saket	Sh. Sandeep Yadav, ASJ-05 (South)

Brijesh Sethi
(Brijesh Sethi)
District & Sessions Judge (South)
Saket Courts Complex
New Delhi

No. Judl.II/F.102/South/Saket/2015/

861-915

New Delhi, Dated : 31/1/15

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi
3. The District & Sessions Judges, West, New Delhi, South-East, East, North-East, Shahdara, North, North-West, South-West Districts, Delhi/New Delhi.
4. The Officers concerned.
5. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Filing Section, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Chief/In-Charge, Prosecutor, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
9. The In-Charge, Facilitation Centre, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi
10. The In-Charge, Lock-up, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. The Website Committee, Tis Hazari Court, Delhi.
13. Reader/Secretary to District & Sessions Judge (South)
14. Notice Board (through Care Taker).
15. Guard File.

Brijesh Sethi
(Brijesh Sethi)
District & Sessions Judge (South)
Saket Courts Complex
New Delhi